## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr.                                       |
|-------------------------|----------|---------|---------|--|
| CP 10/17                | -        | Hearing | 242     | Kirti Dhani ShahVs.M/s Dharamshi<br>Holdings and Developers Pvt.Ltd. |

NO. & PHONE NUMBER

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

**SIGNATURE** 

SHOUARUMAR BG.

9900545090

SL.

DUSHYANTHA KUMAR.K.

RESPONDENT NO.1

Re-

Counsel for petitioner is present. Shri K. Dushyantha Kumar, PCS filed a memo of appearance for R-1. PCS again requested time to file vakalat for other respondents also.

List it on 30.08.2017.

MEMBER (J)

MEMBER (T)